

**IN THE HIGH COURT OF JHARKHAND AT RANCHI****Cr. Revision No. 868 of 2012**

Bablu Prasad @ Babloo Prasad                   ...   ...   **Petitioner**  
Versus  
The State of Jharkhand and Anr. ...           ...   **Opp. Parties**

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**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

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**Through: Video Conferencing****08/17.04.2021**

1. Learned counsel for the petitioner Mr. Sanjay Kumar Pandey prays for time. He submits that he could not inspect the lower court records.
2. Learned counsel for the opposite party-State Mr. Shailendra Tiwari also prays for time.
3. Considering the submissions made, the matter is adjourned and is directed to be posted on 11.06.2021.
4. In the meantime, it will be open to the parties to inspect the lower court records of the present case upon filing of application for inspection .

**(Anubha Rawat Choudhary, J.)***Mukul*